GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4421 ANSWERED ON:17.04.2001 INTEGRATED CHILD DEVELOPMENT SERVICES SCHEME RAMDAS RUPALA GAVIT

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) The quantity of food supplied under Integrated Child Development Services Scheme (ICDS) during last three years;
- (b) whether the Government propose to supply only processed and fortified food under ICDS scheme; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN)

- (a) As per schematic patern the programmatic and operating costs under the centrally sponsored Integrated Child Development Services (ICDS) Scheme is met by Government India while the supplementary nutrition cost is essentially met by the implementing State Governments/UT Administrations. However, food aid for supplementary nutrition is also provided to some States by World Food Programme (WFP), an UN organization and Co-operative for Assistance and Relief Everywhere (CARE), anInternational Voluntary Organisation. The Government of India also allocates food grain under Wheat Based NutritionProgramme (WBNP) which is paid and lifted by the State Governments/UT Administrations. The State-wise details of such food supplied under ICDS scheme during the last three years (1998- 99 to 2000-2001) are given in the attached Statement.
- (b) No, Sir.
- (c) Does not arise.

Statement referred to in Part(a) of reply to Lok Sabha USQ No. 4421 for 17.04.2001

State-wise details of food supplied by World Food Programme(WFP), Co-operative for Assistance and Relief Everywhere (CARE and Wheat Based Nutrition Programme (WBNP) as supplementary nutrition under ICDS scheme during the last three years (1998-99 to 2000-2001)

(in MTs)

S.N	lo State	1998-99	19	999-2000	2000-2001
	WFP CARE WBNI	P WFP CARE	WBNP WFP	CARE	
	(upto (upto	WBNP			
	Feb'20 Feb'200	01			
	01)				
1	Andhra Pradesh	20847 21815	19089 2	20810 1986	67 23000
2	Assam	2248	2670	1139	
3	Bihar/Jharkand	12468	21521	15200	
4	Daman & Diu		30	-	
5	Gujarat	26250	23250	22	2300
6	Haryana	1000	900	8	300
7	Karnataka			2500	
8	Kerala	7403	9585	3503	
9	Madhya Pradesh	7711 22250 -	11683 21196	13005	21546 1200
10	Maharashtra			10000	
11	Orissa	26650 20790	557 2770	3 20790 5912	29893 4462
12	Pondichery	300			
13	Punjab			2410	
14	Rajasthan	10187 15543	8736 1334	15 5000 9355	15554 2000
15	Sikkim	150			
16	Tamil Nadu	5000	3300		2000
17	Uttar Pradesh	7215 16806	15246 1681	L2 9826	15325
18	West Bengal	23516	26764	26096	